

20/12/90

Mr. R. N. Mathur proxy counsel for
Mr. G. P. Soral counsel for petitioner.

None present for Respondents

may be listed for

hearing on 21-2-91.

^{Devi}
(T. S. Oberoi)
JM

(Kaushal Kumar)
Vice Chairman

21-2-91

None present for the parties

may be listed for

hearing on 25-7-91.

^{C. Krishna}
Gopal Krishna
Member (Judl.)

(Kaushal Kumar)
Vice Chairman

25-7-91

Mr. G. P. Soral - Counsel for the Applicant
Mr. J. K. Kaushik - Counsel for the Respondents.

The learned Counsel for Respondents
Shri Kaushik states that the T.A. No. 2134/
86 has become infructuous & the same may
accordingly be dismissed. The learned
Counsel for the applicant Shri Soral concedes
this position. The T.A. is accordingly
dismissed as having become ~~infructuous~~
infructuous.

^{C. Krishna}
Gopal Krishna
Member (Judl.)

(Kaushal Kumar)
Vice Chairman